

1/2008/Import Safety/FSSAI
Food Safety and Standards Authority of India
Ministry of Health & Family Welfare, Govt. of India
FDA Bhavan, Kolla Road,
New Delhi -110002

Dated: 30th July, 2010OFFICE ORDER

Subject: Notification of FSSAI's Authorised Officer for Chennai Port under Section 47(5) of FSS Act 2006 –Reg.

Food Safety and Standards Authority of India has been established under the provisions of Food Safety and Standards Act, 2006 as a statutory body for laying down science based standards for articles of food and to regulate manufacture, storage, distribution, sale and import of food so as to ensure availability of safe and wholesome food for human consumption. Under the Food Safety and Standards Act, the Authority has a mandate of ensuring safety of food items imported into the country also.

The Authority is in the process of operationalisation of the imported food clearance process through appointment of Authorised Officers in terms of the mandate of the FSS Act, 2006. The functions of the Authorized Officer will, inter alia, include the existing functions of the Port Health Officer under the PFA Act, 1954 with respect to imported food clearance process, in co-ordination with the customs department.

In pursuance of section 47(5) of FSS Act, 2006 which was enabled vide notification no.1194 dated 31.07.2009, the competent authority hereby notifies **Dr. G. Srinivasan, Senior Marketing Officer as Authorized Officer** for the jurisdiction of Chennai Port for imported food clearance process w.e.f. 9th August, 2010 till further orders. There address and contact details are given below:

<p style="text-align: center;">Dr. G. Srinivasan, Authorized Officer</p>
<p style="text-align: center;">Food Safety & Standards Authority of India- Regional Office, Ministry of Health & Family Welfare, Government of India C/o Directorate of Marketing & Inspection, 4th Floor, 6th Block, C-Wing, Shastri Bhawan, 26, Haddows Road, Chennai-600006, Tamil Nadu. Phone: 044-28278065 Fax: 044-28271738 Mobile No.+9199444201926 E-mail:srinivasan9387@yahoo.co.in</p>

For any matter related to imported food clearance process the above mentioned officers may be contacted in place of the Port Health Officer.


(Sumita Mukherjee)

Director

Ph. 011-23237442